



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday, 11th December 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[THIS BENCH WILL SIT AT 10:30 A.M.]**

**THE DIVISION BENCH-I AND SPECIAL DIVISION  
BENCH WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">WA/363/2023</a> AT 10:30 A.M.	SASWATI DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
2	<b>WITH</b> <a href="#">WA/361/2023</a>	SHALINI KHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
3	<b>WITH</b> <a href="#">WA/364/2023</a>	GIRBANI DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
4	<b>WITH</b> <a href="#">WA/371/2023</a>	VIDISHA BODO AND ANR. <b>Versus</b> SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC
	<b>WITH</b> <a href="#">I.A.(Civil)/2943/2023</a> in <a href="#">WA/371/2023</a>	VIDISHA BODO AND ANR. <b>Versus</b> SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC
5	<b>WITH</b> <a href="#">WA/373/2023</a>	MANISH BARUAH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	GA, ASSAM SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 11/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
64	<a href="#">WP(C)/6640/2024</a> FIXED	DR ANUSHUYA SARMAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	SC, N M C SC, HEALTH
<b>ORDERS</b>				
65	<a href="#">Cont.Cas(C)/580/2020</a> B/O	MINATI GOPE <b>Versus</b> PREETOM SAIKIA AND ORS	MR. D K SARMAH MR. D K SARMAH MS. A TALUKDAR	MR. D SAIKIA(R-5) MR. D SAIKIA(R-5) MR S M T CHISTIE(R-5,7) MR. R MAZUMDAR (R-1) MR. P K BORAH MS K DAS(R-5)
66	<a href="#">Cont.Cas(C)/433/2022</a> B/O	MRS. DEVASREE SHARMA AND 9 ORS. <b>Versus</b> M.S. MANIVANNAN AND ANR.	MRS. R DEVI	MR. D SAIKIA (R1) MR. K GOGOI (R1) MR S DAS (R1)
67	<a href="#">Cont.Cas(C)/431/2023</a> B/O	PRODIP KUMAR RAY <b>Versus</b> SMTI. SURANJANA SENAPATI	MR. M R KHANDAKAR	

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
62	<a href="#">AB/3267/2024</a> B/O	MD IKBAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MRS. S D CHOUDHURY	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
63	<a href="#">Bail Appln./3617/2024</a> WITH OFFICE NOTE, FIXED	RISHIRAJ GOGOI @ GAURAB GOGOI <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR S BORTHAKUR MR G BOKALIAL MR SAURADEEP DEY	SC, CBI
64	<b>WITH</b> <a href="#">Bail Appln./3663/2024</a>	JOY MODAK @ JAY MODAK <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	SADHAN KALITA MR. A GANGULY MR T CHHETRI GUNJAN DAS	SC, CBI
<b>BAIL HEARING</b>				
65	<a href="#">AB/3091/2024</a> FIXED	MANASH KUMAR SEAL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM

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**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
15	<a href="#">I.A.(Civil)/2463/2024</a> WITH OFFICE NOTE. FIXED. in Mat.App./8797/2024 <b>WITH</b> <a href="#">Mat.App./8797/2024</a> (Filing Number) <b>WITH</b> <a href="#">I.A.(Civil)/8799/2024</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX XXXXXXX <b>Versus</b> XXXXXXX XXXXXXX <b>Versus</b> XXXXXXX XXXXXXX	MS. P CHAKRABORTY MS. A DAS  MS. P CHAKRABORTY  MS. P CHAKRABORTY	MS P TALUKDAR

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**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 6**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>			
47 <a href="#">WP(C)/6444/2024</a> B/O	TAIYB ALI @ TAIYAB ALI @ TOYAB ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>MOTION</b>			
48 <a href="#">WP(C)/6658/2024</a> B/O	NURUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>			
49 <a href="#">WA/414/2024</a> FIXED	NEELAM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. A PHUKAN MS S SARMA HAZARIKA	GA, ASSAM SC, APSC

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30)	MR. H BURAGOHAIN	10-12-2024	To	12-12-2024
31)	MR. S BAROOAH	10-12-2024	To	13-12-2024
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34)	MR B PRASAD	09-12-2024	To	20-12-2024
35)	MR. S P ROY	10-12-2024	To	20-12-2024
36)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
37)	MR B D DAS	13-12-2024	To	16-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,11th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 7**

**[CIVIL BENCH-III**

**THIS BENCH WILL SIT AT 11:30 A.M.]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>				
33	<a href="#">WP(C)/6561/2024</a> WITH OFFICE NOTE, FIXED	DHARMEN NAIDU <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R P SARMAH MS M BORAH	SC, L G B R I M H DY.S.G.I.
34	<a href="#">WP(C)/6667/2024</a> B/O	ANAL JYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	GA, ASSAM SC, AG
35	<a href="#">WP(C)/6669/2024</a> B/O	PARVEZ ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MR H ROHMAN	GA, ASSAM SC, GHC
36	<a href="#">WP(C)/6672/2024</a> B/O	GOBINDA BARMAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S BANIK MR. A R TAHBILDAR MS. K DEKA	DY.S.G.I.
37	<a href="#">WP(C)/6675/2024</a> B/O	GO-3112L EE (CIV) CHANDRA SHEKHAR BELCHANDAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MRS. R BORAH MR. D BORAH	DY.S.G.I.
<b>ADMISSION</b>				
38	<a href="#">WP(C)/160/2023</a> FIXED	DANSWRANG BRAHMA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, BTC
39	<a href="#">WP(C)/5602/2024</a> FIXED	SUNIL DOLEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR P H KONWAR	SC, PWD
40	<a href="#">WP(C)/5869/2024</a> FIXED	RANI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 11/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>				
56	<a href="#">WP(C)/6464/2024</a> FIXED	JINTU BORA @ JINTU BORAH <b>Versus</b> MEMBER NO.3, MOTOR ACCIDENT CLAIMS TRIBUNAL	MR. R Deka S I AKAND	GA, ASSAM
57	<a href="#">WP(C)/6654/2024</a> B/O	RANJAN KUMAR GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	GA, ASSAM SC, REVENUE
58	<a href="#">WP(C)/6665/2024</a> B/O	GATTANI INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 11/12/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 11**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
53	<a href="#">Bail Appln./3627/2024</a> FIXED	DIGANTA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MS B KOUSHIK	PP, ASSAM
54	<a href="#">Bail Appln./3751/2024</a> FIXED	HIRAK JYOTI BHARALI <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MS TINLUNG	PP, ASSAM
55	<a href="#">Bail Appln./3759/2024</a> FIXED	CHUNEN NARZARY <b>Versus</b> THE STATE OF ASSAM	MD R ALI	PP, ASSAM
<b>BAIL HEARING</b>				
56	<a href="#">AB/2938/2024</a> FIXED	SAFIQUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. MD I HAQUE	PP, ASSAM
<b>HEARING</b>				
57	<a href="#">Crl.Pet./510/2022</a> WITH LCR 1 FILE, B/O	KITESWAR BANIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H BARUAH MRS N. SINGHA MS N RAI	MR. T DAS (r-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/12/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 13

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
73	<a href="#">WP(C)/5119/2019</a> B/O, AS PER ADMIN ORDER OF HCJ	NURUL ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
<b>WITH</b>				
74	<a href="#">WP(C)/5433/2019</a>	MOKIBUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM ANAD 6 ORS.	MR. S K DAS MR D BARMAN	GA, ASSAM MR. S ISLAM (R7) MR A HAWARI (R7) SC. REVENUE
<b>WITH</b>				
75	<a href="#">WP(C)/6447/2019</a>	NOZRUL ISLAM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
76	<a href="#">WP(C)/4795/2024</a> FIXED	ANUP KALITA AND 43 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	SC, SEC. EDU. SC, FINANCE DEPTT.
<b>ORDERS</b>				
77	<a href="#">I.A.(Civil)/3800/2024</a> (CONNECTED WITH ITEM NO. 72 IN THE DAILY LIST) in WP(C)/2316/2024	DR. NISHA TOTEJA <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. S P SHARMA MS U SHARMA K AHMED	DY.S.G.I.
78	<a href="#">WP(C)/5143/2024</a> FIXED	MD. LUTFUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH RUBI GOGOI	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 11/12/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 15**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
42	<a href="#">RFA/28/2024</a> B/O	K. LAKSHMITON SINGHA <b>Versus</b> BIJOY BHUSHAN DAS	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS	MR. D MOZUMDER MR GAURAV R DUTTA MR. D MAZUMDAR
43	<a href="#">I.A.(CrI.)/1167/2024</a> Bail Appln. 3470/2024 (D/O), WITH OFFICE NOTE, FIXED in Bail Appln./3470/2024	TAPAN BORA ALIAS TARKIK BORA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, CBI
44	<a href="#">I.A.(Civil)/3872/2024</a> B/O in RSA/2534/2024	ON THE DEATH OF RAJAB ALI HIS LEGAL HEIRS HABIZA KHATUN AND ORS <b>Versus</b> FATEMA KHATUN AND 5 ORS	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH	
	<b>WITH</b> <a href="#">RSA/2534/2024</a> (Filing Number)	ON THE DEATH OF RAJAB ALI HIS LEGAL HEIRS HABIZA KHATUN AND ORS <b>Versus</b> FATEMA KHATUN AND 5 ORS A	MR. R K BHUYAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/1556/2024</a>	ON THE DEATH OF RAJAB ALI HIS LEGAL HEIRS HABIZA KHATUN AND ORS <b>Versus</b> FATEMA KHATUN AND 5 ORS	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH	
	<b>WITH</b> <a href="#">I.A.(Civil)/2536/2024</a> (Filing Number)	ON THE DEATH OF RAJAB ALI HIS LEGAL HEIRS HABIZA KHATUN AND ORS <b>Versus</b> FATEMA KHATUN AND 5 ORS A	MR. R K BHUYAN	

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LEAVE NOTE OF ADVOCATES FOR 11/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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6)	MS. D SAIKIA	04-12-2024	To	10-01-2025

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37)	MR B D DAS	13-12-2024	To	16-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,11th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019**

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS**

**OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE**

**THIS BENCH WILL SIT AT 11:30 A.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- OLD PENDING CASES -</b>				
45	<a href="#">Crl.Rev.P./389/2010</a> WITH LCR 6 FILES, FIXED	JALAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MR.A MATIN	PP, ASSAM

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BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
16	<a href="#">Bail Appln./3735/2024</a> FIXED	DR ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR D KALITA H CHOUDHURY	PP, ASSAM

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**[ For Wednesday, 11th December 2024 ]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 19**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
47	<a href="#">Crl.Pet./1219/2024</a> B/O	SURMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
<b>MOTION (BA)</b>				
48	<a href="#">Bail Appln./3805/2024</a> B/O	AMIT KUMAR <b>Versus</b> UNION OF INDIA	MR. N N B CHOUDHURY MR. A A BARMAN MS. K DEY	SC, NCB
<b>ADMISSION</b>				
49	<a href="#">Crl.Pet./1200/2023</a> WITH LCR 1 FILE, B/O	ANWAR UDDIN BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	MR. B CHAKRAVARTY (R-2,3) MS. A LALA (R-2,3) PP, ASSAM
<b>WITH</b>				
<a href="#">I.A.(Crl.)/1094/2023</a> in Crl.Pet./1200/2023				
50	<a href="#">Crl.Pet./1223/2024</a> B/O	ANWAR UDDIN BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. R CHOUDHURY MS B HAZARIKA	PP, ASSAM
50	<a href="#">Crl.Pet./1223/2024</a> B/O	MAHEBUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
51	<a href="#">Bail Appln./2427/2024</a> WITH OFFICE NOTE, FIXED	HARICHARAN BISWAS <b>Versus</b> UNION OF INDIA	MR. M BISWAS A GHOSAL S K DAS	SC, NCB
<b>BAIL HEARING</b>				
52	<a href="#">AB/829/2024</a> FIXED	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
53	<a href="#">AB/1150/2024</a> FIXED	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MS. R DEVI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/12/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 20

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
57	<a href="#">WP(C)/4940/2023</a> WITH OFFICE NOTE, FIXED	M/S NADUAR KOIBARTA MACH MARA S. S. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	GA, ASSAM SC, FOREST
<b>ORDERS</b>				
58	<a href="#">Cont.Cas(C)/419/2024</a> FIXED	ABUL KALAM AZAD KHAN <b>Versus</b> GAYATRI BHOTTACHARJYA	MR. N ALAM R K MR. A RAHMAN	MR. I BORTHAKUR

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BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./3210/2024</a> WITH CASE RECORD (SCANNED COPY), B/O	RUYEL UDDIN @ JAKIR UDDIN @ JAHIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
2	<a href="#">Bail Appln./3658/2024</a> WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/1218/2024</a> in Bail Appln./3658/2024	IMDADUL HOQUE @ AMADUL HAQUE <b>Versus</b> THE STATE OF ASSAM  IMDADUL HOQUE ALIAS AMDADUL HAQUE ALIAS AMDAJUL HAQUE <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION,	MR. M A CHOUDHURY U U KHAN  U U KHAN	PP, ASSAM  PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. T N DAS	01-12-2024	To	12-12-2024
9)	MR. N BARUAH	02-12-2024	To	15-12-2024
10)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
11)	MR. B K DAS	05-12-2024	To	20-12-2024
12)	MS. P DAS	05-12-2024	To	20-12-2024
13)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
14)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
15)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
16)	MR B K SARMA	05-12-2024	To	13-12-2024
17)	MR. S SINHA	05-12-2024	To	20-12-2024

18)	MR G CHOUDHURY	06-12-2024	To	11-12-2024
19)	MR. D KAKOTI	06-12-2024	To	15-12-2024
20)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
21)	MR D K BHATTACHARYYA	10-12-2024	To	11-12-2024
22)	MR. M SHARMA	09-12-2024	To	13-12-2024
23)	MRS. M A OZAH	09-12-2024	To	13-12-2024
24)	MR. R P SINGH	10-12-2024	To	17-12-2024
25)	MR. B J MUKHERJEE	09-12-2024	To	11-12-2024
26)	MS R SAHA	09-12-2024	To	11-12-2024
27)	MR. D K CHOMAL	09-12-2024	To	11-12-2024
28)	MRS. A GAYAN	09-12-2024	To	13-12-2024
29)	MR J ISLAM	10-12-2024	To	24-12-2024
30)	MR. H BURAGOHAIN	10-12-2024	To	12-12-2024
31)	MR. S BAROOAH	10-12-2024	To	13-12-2024
32)	MR I HASSAN	11-12-2024	To	20-12-2024
33)	MR. A BHATTACHARYA	11-12-2024	To	11-12-2024
34)	MR B PRASAD	09-12-2024	To	20-12-2024
35)	MR. S P ROY	10-12-2024	To	20-12-2024
36)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
37)	MR B D DAS	13-12-2024	To	16-12-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,11th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 23**

**[THIS BENCH WILL SIT AT 02:00 P.M.]**

**COURT PROCEEDING OF THE FOLLOWING CASES PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO.12]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">WP(C)/2188/2020</a>	DILIP KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D DAS MR. A CHAMUAH MR. T GHOSH	GA, ASSAM MS. N S THAKURIA (r-4,5,6,7) MR R DHAR, SC, ASDC (R-2 & 3)
2	<a href="#">WP(C)/3433/2023</a>	MIACHAND ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/12/2024

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32)	MR I HASSAN	11-12-2024	To	20-12-2024
33)	MR. A BHATTACHARYA	11-12-2024	To	11-12-2024
34)	MR B PRASAD	09-12-2024	To	20-12-2024
35)	MR. S P ROY	10-12-2024	To	20-12-2024
36)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
37)	MR B D DAS	13-12-2024	To	16-12-2024





# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ **SUPPLEMENTARY CAUSELIST –I** ]

[ **FOR WEDNESDAY, THE 11<sup>TH</sup> DAY OF DECEMBER, 2024** ]

[ **AT 2:00 PM** ]

**BEFORE**

**HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY**

[ **COURT NO: 17** ]

[ **COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING** ]

## **ORDERS**

- |    |                                   |  |             |   |
|----|-----------------------------------|--|-------------|---|
| 1. | I.A.(C) 203/2024<br>FIXED         | THE DEPUTY<br>COMMISSIONER<br><b>VERSUS</b><br>BABUK RINYA AND 228<br>ORS. | TAKAM SUNIL |   |
| 2. | <b>WITH</b><br>REVIEW PET. 9/2024 | THE DEPUTY<br>COMMISSIONER<br><b>VERSUS</b><br>BABUK RINYA AND 228<br>ORS. | TAKAM SUNIL | NIKITA DANGGEN<br>OKEN DUGGONG<br>PENJOM SIGA<br>Y DAGIAM<br>HONI TANA TARA |



# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSELIST -I ]

[ FOR WEDNESDAY, THE 11<sup>TH</sup> DAY OF DECEMBER, 2024 ]

[AT 3:30 PM]

**BEFORE**

**HON'BLE MR. JUSTICE BUDI HABUNG**

[COURT NO: 22]

[ **COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE KOHIMA BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING** ]

## **MOTION**

1. BAIL APPLN. 24/2024	NGUNYUBEINUO	A. ZHO	PP, NAGALAND
	<b>VERSUS</b>	AJANO	
	STATE OF NAGALAND	B. SOTO	



# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSELIST -I ]

[ FOR WEDNESDAY, THE 11<sup>TH</sup> DAY OF DECEMBER, 2024 ]

[AT 3:40 PM]

BEFORE

HON'BLE MR. JUSTICE BUDI HABUNG

[COURT NO: 22]

[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING ]

## MOTION

1. AB 141/2024  
FIXED

MANOJ PAIT  
**VERSUS**  
THE STATE OF AP.

TABIT TAPAK  
ASO DALBONG  
Y PANGU  
T TABING

PP OF AP